

RAJYA SABHA

Wednesday, the 15th December, 1971/ the
24th Agra Hayana, 1893 (Sjka)

The House met at ten of the clock, MR,
CHAIRMAN mtheCiaii

RE ARREST OF COMMUNIST PARTY WORKERS IN ANDHRA PRADESH

SHRI BHUPESH GUPTA (Wast Bengal).
Sir, on a point of privilege Thehon Minister
gave us an assurance that the Defence of India
Act will not be used against political parties
Now I have got a telegram trom Andhra
Pradesh that the members of our party are being
arrested under the Internal Security
Maintenance Act Sir, this says that "Satya,-
narayana, Krishnamurthy and si's other Com-
munist workers and supporters have been
arrested under the DIR" This game ha, started. I
should like to know What about the assurance
g'ven ? They should be set free immsdiately and
those people reponsible for arresting them
should apologise. Those are the saboteurs of
national defence efforts—those people who an
est political workers You know the view of our
party here. You know what we stand for And
CPI members are being anested in the name of
emergency. This double standard should not be
allowetl to pass with jut biing challenged in the
House

श्री राजनारायण (उत्तर प्रदेश) : श्रीमन्,

MR. CHAIRMAN: No, please No
permission was given.

श्री राजनारायण : मेरा कहना यह है कि
यह केवल भूपेश गुप्त का ही सवाल नहीं है ।
अगर उनकी पार्टी के मेम्बर इस तरह से गिरफ्तार
हुए हैं तो यह बहुत ही शर्मनाक चीज है ।

MR. CHAIRMAN. Papers to be laid
on the Table. , >

SHRI BHUPESH GUPTA: I cannot keep
silent when members of my party are being
arrested. I want an assurance from you. . .

श्री राजनारायण : मद्रास में. . .

MR. CHAIRMAN: Please sit down.
Let the business go on मैंने उनको परमी-
शन नहीं दी है । आप क्यों बोल रहे हैं ? ,

श्री राजनारायण : मद्रास के अन्दर एक
आदमी गिरफ्तार किया गया केवल इसलिए कि
श्री करुणानिधि को अमरीका ने ओबलाइज किया,
यह बात उसने कही । तो क्या हम अमरीका को
क्रिटिसाइज भी नहीं कर सकते ?

MR. CHAIRMAN Please sit down. Papeis
to be laid on the Table

PAPERS LAID ON THE iABIE

ANNUAL REPORT (1970-71) OF THE ALL-
INDIA INSTITUTE OF MEDICAL SCIENCES, NEW
DELHI

THE MINISTER OF STATE IN THE
DEPARTMENT OF PARLIAMENTARY

संसदीय
कार्य विभाग तथा नौवहन और परिवहन मंत्रा-
लय में राज्य मंत्री

(SHRI OM MEHTA). Mr Chair.nan, Sir, on
behalf of Shri Unia Shankar Dikshit, I beg to
lay on the Table, under section 19 of the All
India Institute of Medical Science' Act, 1956, a
copy (it English and Hindi) of the Fifteenth
Annua Report of the All-India Institute of
Medica Sciences, New Ddhi, for the year 1970-
71 [Placed in library See No LT-1280/71]

ANNUAL REPORT (1970-71) ON THE WORKING
OF THE SEAMEN'S PROVIDENT FUND
SCHFME

SHRI OM MEHTA: Sir, on behalf c
Shri Raj Bahadur, I beg to lay on the Tab)
a copy (m English and Hindi) of the Fift
Annual Report on the working of the Se
men's Provident Fund Scheme, for the ye
1970-71 [Placed in Library. See No. U,
1261/71] !

THE MYSORE MOTOR VEHICLES
(VI AMENDMENT) RULES, 1971

SHRI OM MEHTA: Sir, on my o\
behalf, I beg to lay on the Table, unc